

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Saturday THE 17th Day Of April 2021  
COURT HALL NO.4 AT DHARWAD BENCH  
at 02:30PM  
BEFORE  
THE HON'BLE JUSTICE N.K.SUDHINDRARAO  
THROUGH VIDEO CONFERENCE**

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Sl.No. Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
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**MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU**

**ORDERS**

1	RSA 2708/2006 (DEC, ) (PART HEARD) REG: PERUSAL OF COURT NOTICE REPORT RECEIVED IN R/O APPELLANTS FROM THE OFFICE OF THE DISTRICT & SESSION JUDGE, SHIVAMOGGA AS PER ORDER DTD 08.01.2021 (COMMON PB K/B) (DATE)	K B LOKANATH A1 - BASAVARAJ A3(A) - KORI SHIVAMMA A3(B) - RAJASHEKHARA A3(F) - PRAVEEN A4 - NAGARAJ (A2 - SERVED ON ELDER BROTHER A3(C, D, E & G) - SERVED ON MOTHER)	GEETHA MENON FOR C/R (CP NO: 880/06) S G MUNISWAMY GOWDA BY PRAMILA ASSTS, ADV FOR R2(A-C)
<p style="text-align: left;"><u>Connected With</u></p>			
1.1	RSA 2707/2006 (, ) REG: PERUSAL OF COURT NOTICE REPORT RECEIVED IN R/O APPELLANTS FROM THE OFFICE OF THE DISTRICT & SESSIONS JUDGE, SHIVAMOGGA AS PER ORDER DTD 8/1/2021 (COMMON PAPER BOOK K/B)	A2 - SD ON ELDER BROTHER A3(C), A3(D), A3(E) & A3(G) ARE SD ON MOTHER	GEETHA MENON FOR C/R (IN CP NO: 881/2006) S G MUNISWAMY GOWDA FOR BY PRAMILA ASSTS, ADV FOR R2(A-C)

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